

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 461 of 2000

Jabalpur, this the 23rd day of March 2004

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri Mādān Mohan, Judicial Member

Rajendra Pratap Singh, S/o.
Shri Gaya Pratap Singh, working
as Fitter General Grade H.S.II in
GIF-Jabalpur.

and 8 others.

... Applicants

(By Advocate - Shri M.N. Banerjee)

V e r s u s

Union of India, Through the
Secretary Ministry of Defence,
Government of India, New Delhi,

and 21 others.

... Respondents

(By Advocate - Shri Harshit Patel on behalf of Shri S.C.
Sharma and none for private respondents)

O R D E R (Oral)

By M.P. Singh, Vice Chairman -

By filing this Original Application the applicants
have claimed the following main reliefs :

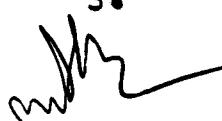
"10.i) to quash the promotion order of respondent
No. 4 to 21 Annexure A.....

ii) to quash reversion of applicants Annexure
A.....

iii) to command the respondents to consider the
case of the applicants afresh and pass a speaking
order."

2. The learned counsel for the applicants does not press
for the reliefs claimed in paragraph 10(i) and 10(ii). He has
stated that he will be satisfied if relief claimed in para
10(iii) is granted to the applicants. The learned counsel for
the respondents does not have any objection to it.

3. Accordingly, we direct the applicants to make a fresh

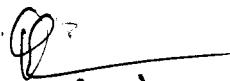


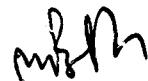
detailed representation to the respondents within a period of 4 weeks from the date of receipt of copy of this order. If the applicants comply with the said order, the respondents are directed to consider the representation of the applicants by deciding the same by passing a detailed, speaking and reasoned order within a period of three months from the date of receipt of such representation.

4. Original Application stands disposed of accordingly.

No costs.

5. The Registry is directed to supply a copy of the memo of parties, to the parties, while issuing the certified copy of this order.


(Madan Mohan)
Judicial Member


(M.P. Singh)
Vice Chairman

"SA"

पूर्णकल सं. ३४/ला..... अन्तर्मु. दि.....

विभिन्न विधायिका दलों की संघर्ष

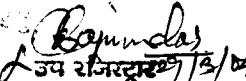
(1) विधायिका दल अधिकारी विधायिका दल

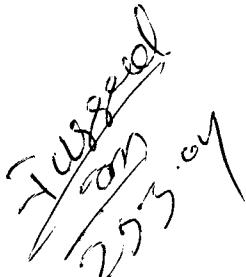
(2) विधायिका दल अधिकारी विधायिका दल M N Banerjee

(3) विधायिका दल अधिकारी विधायिका दल S C Sharma

(4) विधायिका दल अधिकारी विधायिका दल

सूचिया द्वारा दिलाई गई


ज्यू रजेन्द्र १३/०८


Justice
27/7/08